

[English]

TRYSEM

3998. SHRI SUSHIL CHANDRA : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the year-wise figure of the rural youths covered under TRYSEM in Madhya Pradesh during the last three years, the number of these youths got bank loans to get settled in the trade in which they have been trained;

(b) whether evaluation have been made of the TRYSEM by an independent non-Governmental agency; and

(c) if so, the details of those agencies and their main findings ?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : (a) Under TRYSEM, training to upgrade technical/vocational skill is imparted to rural youth living below the poverty line to enable them to take up wage/self employment ventures. A statement indicating total youth trained and the number of trained youths wage/self employed in the State of Madhya Pradesh during the last three years and the current year is enclosed as Statement-I.

(b) and (c) To assess the efficacy of the TRYSEM programme, a 'Quick Evaluation' was conducted by this Ministry by involving 16 reputed independent research Institutes/Organisations. The main findings of the 'Quick Evaluation' are given in the enclosed statement-II.

Statement-I

TRYSEM in M.P.

(In nos.)

Year	Total Youth trained	Total Youth Employed	
		Wage	Self
1993-94	54111	10230	22212
1994-95	30415	6976	8363
1995-96	60107	14713	21020
1996-97 (upto Jan. 97)	27105	5240	7631

Statement-II

Highlights of the Quick Evaluation of TRYSEM

To adjudge the efficacy and impact of TRYSEM on the target group, the Ministry has carried out a 'Quick Evaluation' of the programme through 16 reputed independent research institutes in 61 districts of 10 major States between June-August, 1993. Some of the important

findings of the 'Quick Evaluation' are given below :-

Positive points :

- (i) About 89% beneficiaries found Master Craftsmen (trainer) competent.
- (ii) Majority of the beneficiaries (57%) were exposed to training for a period of 12-26 weeks as prescribed in the guidelines.
- (iii) About 92% of the beneficiaries acquired vocational/technical knowledge as a result of TRYSEM training.
- (iv) About 58% beneficiaries expressed confidence in taking up self-employment after the training.
- (v) As a result of self-employment activities, about 91% of the beneficiaries had an average net income of Rs. 500 per month, for 8% of beneficiaries the same ranged between Rs. 500-1000, while 1% earned between Rs. 1000-Rs. 2000 and above.

Areas of concern

- (i) About 47% of the TRYSEM beneficiaries were unemployed.
- (ii) About 63% beneficiaries considered the monthly stipend as inadequate.
- (iii) About 68% beneficiaries felt the duration the training was inadequate.
- (iv) About 47% beneficiaries felt 'lack of funds' as the major bottleneck for taking up self employment activities.
- (v) About 14% beneficiaries found the practical training as insufficient.
- (vi) About 63% felt no improvement in their socio-economic conditions after getting trained under TRYSEM.
- (vii) About 54% of TRYSEM trainees did not apply for loan. Of the remaining beneficiaries only 50% were given assistance under IRDP.

[Translation]

Amount for JRY

3999. DR. BALIRAM : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the amount released and yet to be released to Uttar Pradesh under Jawahar Rozgar Yojana and Rozgar Committee Yojana during the current financial year; and

(b) the time by which the remaining amount is likely to be given for each programme ?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : (a) and (b) Under Jawahar Rozgar Yojana (JRY), an amount of Rs. 32348.02 lakhs have been released as Central Share of assistance due to Uttar Pradesh during the current financial year. There is no Centrally Sponsored scheme named as Rozgar Committee Yojana being implemented in Uttar Pradesh.

[English]

Official Accommodation to Political Parties

4000. SHRI SULTAN SALAHUDDIN OWAISI : Will the PRIME MINISTER be pleased to state :

- (a) whether Government allot official accommodation to political parties.
- (b) if so, the details thereof;
- (c) the criteria fixed for such allotment;
- (d) the number of political parties whom such allotment has been made;
- (e) the number of political parties whom such facilities have been denied;

(f) whether Presidents of some political parties have requested for allotment of office accommodation; and

(g) if so, the reasons for not allotting office accommodation to them so far and time by which they are likely to be provided office accommodation ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) Yes, Sir.

(b) and (d) Information upto July, 1996 is given in the enclosed statement.

(c) Residential buildings are allotted for office accommodation subject to availability after screening the space requirements on payment of market rate of licence fee to those political parties who have been recognised as such by the Speaker of Lok Sabha.

(e) to (g) The Supreme Court of India in its Judgement dated 23.12.96 has directed that Political Parties, which are recognised as National Parties by the Election Commission may be provided Government accommodation. Action on the requests of political parties for allotment of office accommodation will be taken in the light revised guidelines to be issued.

Statement

Sl. No.	Names of Political parties	Accommodation No.	Date of Allotment
1	2	3	4
1.	A.I.C.C. (I)	24, Akbar Road	7.8.92 Regularised w.e.f.) 18.7.90
2.	A.I.C.C. (I)	26, Akbar Road	8.3.94
3.	Samajwadi Party	18, Copernicus Lane	3.5.94
4.	Samajwadi Janta Party	16, R.P. Road	20.11.90
5.	Congress (I)	5, Raisina Road	5.7.76
6.	D.P.C.C. (I)	2, Talkatora Road	24.3.84
7.	B.J.P.	11, Ashoka Road	21.3.85
8.	Lok Dal (A)	15, Windsor Place	29.11.79
9.	Lok Dal (B)	3, Pt. Pant Marg	1.5.88
10.	Janta Party	5, Pt. Pant Marg	1.7.88
11.	Bahujan Samaj Party	12, G.R.C. Road	5.3.91
12.	CPI (M)	8, V.P. House	25.10.83
13.	CPI (M)	14, V.P. House	23.7.71
14.	B.J.P	24, V.P. House	14.6.82